

ANNEXURE 7

Name of the corporate debtor:SRI PARANTHAMAN TEXTILES PRIVATE LIMITED; Date of commencement of CIRP: 17.2.2023; List of creditors as on: 20.2.2023
List of operational creditors-Government Dues)

(Amount in ₹)

| Details of claim | | | Details of claim admitted | | | | | | | | | | |
|------------------|-------------------------------------|-----------------|---------------------------|--------------------------|-------------------------------------|-----------------------------|------------------------|--------------------------|----------------------------|--|------------------------------|------------------------------------|---|
| Sl no | Name of Creditor | Date of receipt | Amount claimed | Amount of claim admitted | Amount covered by security interest | Amount covered by guarantee | Whether related party? | % of voting share in CoC | Amount of contingent claim | Amount of any Mutual dues, that may be set-off | Amount of claim not admitted | Amount of claim under verification | Remarks, if any |
| 1 | State Tax officer, Gudiyatham -east | 18.3.2023 | 586505 | 0 | 0 | 0 | No | 0 | 0 | 0 | 0 | 586505 | As per the last audited balance sheet as on 31.3.2018 available at MCA website. Demand arose on and after 12.3.2020 |